## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08-03-2017.

PRESENT: 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

	T.P No.	Purpose	Section	Name of the Parties
CP 11/2010	TP 19/16	Hearing	397 398	Mr. C. Kanakasabapathy & Anr. Vs Jet Fastners Pvt. Ltd. & 4 Ors.

NAME (IN CAPITAL) SL.NO.

DESIGNATION

D. RAMESH RAI

Hespondent)

Nespondent)

Nespondent)

Nespondent

Nespondent

Oursel For Respondents

Counsel For Respondents

B. Sarath BABO

Per. V.K. Rajakar.

Shri Ramesh Rai, advocate appeared for petitioners. He reported vakalat for petitioners was filed before CLB on behalf of petitioners and he continues to appear for petitioners before this Tribunal too. Shri V.K. Rajashekar, Advocate, filed vakalat for R-1 and R-3 to \{\rangle}-5. Counsel for petitioner reported that first petitioner died. He has filed a memo undertaking to file death certificate of first petitioner and also for filing application impleading his legal heirs and requested time.

For filing death certificate and also for filing impleading application for LRs of first petitioner, case is adjourned to 25.04.2017. Petitioner to serve notice on R-2.

MEMBER (T)